

1	2	3	4
Jharkhand	JSEB	160.60	30.00
West Bengal	WBSEDCL	711.39	130.04
A&N Island	PD	0.00	0.00
Total (East)		1066.57	218.42
Assam	APDCL	0.00	0.00
		0.00	0.00
		0.00	0.00
TOTAL		173.78	51.95
Arunachal	PD	37.68	11.30
Nagaland	PD	34.58	10.37
Manipur	PD	31.55	9.47
Meghalaya	MeSEB	33.97	10.19
Mizoram	PD	35.12	10.54
Sikkim	PD	94.76	28.43
Tripura	PD	35.19	10.31
Total (NE)		476.63	142.56
Total		25526.84	4052.46

Note : Amount Sanctioned is Sanctioned Project Cost by R-APDRP Steering Committee.

(Source: PFC)

Revival of Chandrapur thermal power station

3533. SHRI BHUBANESWAR KALITA : Will the Minister of POWER be pleased to State :

(a) whether it is a fact that the Chandrapur Thermal Power Station in Assam is being revived and converted into a coal based power station;

(b) what would be the role of National Thermal Power Corporation in the implementation of the said project; and

(c) whether the Project is receiving adequate amount of coal supplies and if not, the details of the steps taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL) : (a) and (b) Assam State Electricity Board has informed that 2x30 MW Chandrapur Thermal Power Station based on oil in Assam is being revived on coal through joint venture between Assam Power Generation Corporation Limited (APGCL) and consortium of M/s. Imperial Energy and Construction Private Limited, New Delhi. NTPC Limited has no role in the implementation of the project.

(c) Project not yet commissioned on coal, therefore, receiving of coal supplies do not arise.

Structural reforms in power sector

3534. DR. JANARDHAN WAGHMARE : Will the Minister of POWER be pleased to state:

(a) whether structural reforms have been undertaken in the power sector to reduce transmission and distribution losses;

(b) if so, the details thereof and the achievements made in reducing these losses in power sector;

(c) whether Government proposes to formulate any new scheme to push up further reforms in the power sector; and

(d) if so, the salient features thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL): (a) Yes, Sir. The responsibility of reduction of Aggregate Technical & Commercial (AT&C) losses in the distribution network is with the State Governments and the Power Departments/Utilities. However, to address the issues related to the high AT&C losses, the Government of India launched Accelerated Power Development and Reforms Programme (APDRP) in both Plan and launched Restructured Accelerated Power Development and Reforms Programme (R-APDRP) in July, 2008 under 11th Plan. The focus of R-APDRP Scheme is to achieve sustained AT&C loss reduction.

(b) The projects under the R-APDRP scheme are taken up in two parts: Part-A & Part-B. Part-A is for the establishment of an IT enabled system for energy auditing and accounting to get